

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:469
ANSWERED ON:22.02.2006
EXEMPTION FROM TOLL TAX
Annayagari Shri Sai Prathap

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to exempt Members of Parliament and Members of State Legislatures from paying toll tax;
- (b) if so, the time by which a final decision is likely to be taken in this regard; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) As per the present norms, a member of Parliament in the entire country, or a member of Legislative Assembly of a State, or a member of Legislative Council of a State, in the respective State, if he/she produces his/her identity card issued by the Parliament or concerned Legislature of a State, as the case may be, are already exempted from the payment of User's fee (Toll Tax) for using section of National Highways or Bridges.

(b) & (c) Do not arise.